

IN THE HIGH COURT OF JUDICATURE AT PATNA
Criminal Writ Jurisdiction Case No.1046 of 2025

Arising Out of PS. Case No.-5 Year-2025 Thana- VIGILANCE District- Patna

Rishu Shree S/o Sri Vinod Kumar Sinha Resident of 5A, Kamtaramsakh
Enclave, Mithapur Khagaul Road, Beside Dayanand Boys School, Mithapur,
Patna, P.S.- Jakkanpur, District- Patna, Bihar

... .. Petitioner

Versus

1. The Special Vigilance Unit, Bihar, Patna Bihar
2. Directorate of Enforcement Government of India through Assistant Director,
Directorate of Enforcement, Patna Zonal Office, 1st Floor, Chandpura Place,
Bank Road Patna - 800001

... .. Respondents

Appearance :

For the Petitioner/s : Mr. Kumaresh Singh, Adv.
Mr. Ujjwal Raj, Adv.
For Special Vigilance Unit : Mr. Arvind Kumar, Adv.
For E.D. : Mr. Zohaib Hossain, Special Counsel, E.D.
Mr. Prabhat Kumar Singh, Retainer Counsel, E.D.
Mr. Pranjal Tripathi, Adv.

CORAM: HONOURABLE MR. JUSTICE ALOK KUMAR PANDEY
ORAL ORDER

7 18-04-2026 Learned counsel for the petitioner seeks permission
for withdrawal of the instant criminal writ petition with liberty
to raise his grievance before appropriate forum, at appropriate
stage.

2. Permission, as prayed for, is accorded.

3. With the aforesaid liberty, the instant criminal writ
petition stands dismissed as withdrawn.

(Alok Kumar Pandey, J)

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